## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 552 TO BE ANSWERED ON 3<sup>RD</sup> DECEMBER, 2025

#### PDS IN BHARATPUR

†552. SMT. SANJNA JATAV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is aware of the problems being faced in Bharatpur district of Rajasthan in the functioning of fair price shops, availability of essential commodities and coverage of the Public Distribution System (PDS) especially for disadvantaged communities;
- (b) if so, the details of the steps taken by the Government in the district to improve monitoring, prevent misappropriation of goods and ensure timely supply of rations; and
- (c) if not, the reasons for the weaknesses in the PDS system which is affecting food security?

#### ANSWER

### MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

#### (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (c): The Targeted Public Distribution System (TPDS) is governed under National Food Security Act (NFSA), 2013 and it is operated under the joint responsibility of the Central and the State/Union Territory (UT) governments. The operational responsibilities for allocation of food grains within the States/ UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of food grains to the eligible beneficiaries under TPDS, issuance of license to the Fair Price Shop dealers, supervision over and monitoring of functioning of Fair Price Shops (FPSs) etc. rest with the concerned State/UT Government.

The Rajasthan Government has informed that in Bharatpur district, 2,10,329 families (9,58,135 units), covering 64.92% of the population (as per 2011 census) are included under NFSA. Efficient PDS operations are being undertaken by proper identification of beneficiaries, timely lifting of food grains from designated FCI Depots, its delivery to fair price shops and distribution to the eligible beneficiaries including disadvantaged communities.

Through e-KYC of all ration card units and State Government's Voluntary Give-Up Campaign, illegal and incorrect entries have been removed. In order to maintain efficiency in the PDS operation, the scheme is running smoothly in the district through measures like allocation of desired quantity, timely lifting of foodgrains, removal of ineligible families and inclusion of eligible and genuine ones, biometric verification through e-PoS machine, multi-level grievance redressal mechanism and timely disposal of grievances/ complaints. No evidence has emerged indicating any shortcomings in the operation of the PDS in the district. Therefore, the PDS is operating efficiently in the district and eligible beneficiaries are receiving benefits.

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